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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): I beg to lay on the Table :-

(i) (a) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

(b) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2012-2013.

(ii) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

(Placed in Library, See No. LT 13/16/14)

(iii) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Indian Red Cross Society, New Delhi, for the year 2012-2013 and National Institute of Naturopathy, Pune, for the year 2012-2013 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 14/16/14)

(iv) A copy of the Drugs and Cosmetics (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 153(E) in Gazette of India dated 5th March, 2014 under Section 38 of the Drugs and Cosmetics Act, 1940.

(v) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (iv) above.

(Placed in Library, See No. LT 15/16/14)